

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Thursday the 14th day of September 2023 at 02:00 pm
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) To Implead IA No. 532/2022 For Directions IA No. 734/2022 To Intervene IA No. 82 & 145/2023 For Directions IA No. 83/2023 IA No. 84/2023 To Adv. Hg. IA No. 90/2023 For Directions IA No.144/2023	Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors	Mr. Mahesh Thakur	Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran- R2

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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